

(d) whether it is a fact that Government employees in Delhi even with 20 years of service are without Government accommodation; and

(e) if so, their number and when they are likely to get the accommodation?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). A proposal to revise pay ranges for allotment of various types of accommodation in the general pool is under consideration of the Government but it will take sometime before a decision is taken.

(c) At this stage it cannot be anticipated whether the proposed change will ease the housing problem of the Government employees. That point also will be a relevant consideration in taking a decision. Housing problem can be eased if more additional units are constructed.

(d) Yes.

(e) 1,053 employees who are drawing emoluments less than Rs. 700 and in whose case the priority date is reckoned from the date of joining Government service have not been allotted general pool accommodation even though they have put in 20 years of service. The construction of 1,788 residential units in these types is in progress and subject to availability of funds it is proposed to take up construction of 2,080 residential units during the current financial year in Delhi. It is presumed that after these quarters are ready for allotment, the situation will ease.

**महंगाई भत्ते की दरों में वृद्धि**

7787. श्री गिहाल सिंह :

श्री हुकम चन्द कछवाय :

श्री निचकूजन शास्त्री :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मूव्यों में वृद्धि होने का प्रभाव चपरासी और अधिकारी

पर समान पड़ा है;

(ख) यदि हां, तो निम्न-निम्न श्रेणियों के कर्मचारियों के महंगाई भत्ते की दरों में अन्तर होने का क्या कारण है;

(ग) क्या वेतन-क्रमों के अनुसार महंगाई भत्ते की दर बढ़ाने की बजाय सभी कर्मचारियों और अधिकारियों की महंगाई भत्ते की दरें समान करने का सरकार का विचार है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

उप-प्रधानमंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) तथा (ख). प्रत्येक व्यक्ति की खर्च करने की क्षमता के अनुसार उसके उपभोग की वस्तुओं के क्रम में अन्तर होता है, तथा निम्नतर वेतन पाने वाले कर्मचारियों के वेतन का एक बड़ा भाग भ्रान्त और अन्य आवश्यक मदों पर खर्च हो जाता है। इसलिए यह नहीं कहा जा सकता कि कीमतों में वृद्धि का सभी वर्गों पर समान रूप से प्रभाव पड़ता है। कीमतों में वृद्धि की प्रति पूति करने के लिए महंगाई भत्ता मंजूर करते समय, इस सुप्रतिष्ठित सिद्धान्त का पालन किया जाता है कि "वेतन जितना अधिक हो, निराकरण उतना ही कम हो"।

(ग) जी नहीं।

(घ) महंगाई भत्ते की दरों का सम्बन्ध आवश्यक रूप में कर्मचारियों के वेतनों के साथ होता है क्योंकि कीमतों में वृद्धि के कारण कर्मचारियों की सम्बन्धित आमदनियों में जो कमी आ जाती है उसकी क्षतिपूर्ति की जाती है।

**Evasion of Income-tax by Birla Group of Jute Mills**

7788. Shri Kameshwar Singh:

Shri Suraj Bhan:

Shri P. M. Sayeed:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Birla Group of Jute Mills have been evading Income-tax in a big way;

(b) whether it is also a fact that the Enforcement Branch has taken up the matter; and

(c) if so, the action taken by Government in the matter?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) Some complaints of evasion of income-tax by this group have been received recently. Necessary inquiries about the same will be made. Whether it is a fact that this group has been evading income-tax and, if so, to what extent, can only be ascertained on the completion of the inquiries.

(b) No, Sir.

(c) Does not arise.

**\* य प्रदेश के देहाती क्षेत्रों में पीने के पानी की सप्लाई**

7789. श्री गं० च० दीक्षित : क्या स्वास्थ्य एवं परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार द्वारा वर्ष 1966-67 में रिग छिद्रण मशीन सप्लाई करने के फलस्वरूप मध्य प्रदेश राज्य के कितने देहातों में पीने का पानी उपलब्ध किया गया है ?

**स्वास्थ्य तथा परिवार नियोजन मन्त्रालय में उप-मंत्री (श्री ब० सू० मूर्ति):** 1966-67 में केन्द्रीय सरकार ने मध्य प्रदेश को कोई रिग मशीन नहीं दी।

**Government Quarters in Andaman**

7790. Shri A. S. Saigal: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Andaman Public Works Department have built 40 quarters in excess of their requirements and they are lying vacant;

(b) whether these are proposed to be allotted on rent to persons not entitled for Government quarters;

(c) if so, the reasons therefor; and  
(d) the action being taken against the officers responsible for this?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh):** (a) No.

(b) to (d). Do not arise.

**Sale of Government quarters in Gole Market Area, New Delhi**

7791. Shri Sradhakar Supakar: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have sold some Government Quarters in the Gole Market area to some religious institution;

(b) if so, the number of quarters sold and the rates of the sale and the area covered; and

(c) the reason for selling these Government quarters when there is a dearth of Government accommodation in Delhi and New Delhi?

**The Deputy Minister in the Ministry of Works Housing and Supply (Shri Iqbal Singh):** (a) to (c). Land has been allotted in the Gole Market area to the following three institutions for construction/expansion of schools and for construction of a Memorial to the late Punjabi Scholar, Bhai Vir Singh:—

- (i) The Congregation of the Irish Christian Brothers in India (for St. Columba's High school);
- (ii) Jain Sabha (for Jain Happy school);
- (iii) Bhai Vir Singh Sahitya Sadan (for Bhai Vir Singh Memorial).

The Government quarters standing on the sites allotted to these institutions had outlived their useful life but, no Government quarter was sold to them. However, tenders for demolition of 14 quarters standing on the site allotted to the Irish Christian